

14.07 hrs. . .

**PAPERS LAID ON THE TABLE  
REVIEWS AND ANNUAL REPORTS OF  
HINDUSTAN ANTIBIOTICS LTD., PIMPRI,  
PUNE AND OIL AND NATURAL GAS COM-  
MISSION FOR 1977-78**

**THE MINISTER OF PARLIAMEN-  
TARY AFFAIRS AND LABOUR  
(SHRI RAVINDRA VARMA):** Sir,  
on behalf of Shri H. N. Bahuguna, I  
beg to lay on the Table:

(1) A copy each of the following  
papers (Hindi and English versions)  
under section (1) of section 619A  
of the Companies Act, 1956:—

(i) Review by the Government  
on the working of the Hindustan  
Antibiotics Limited, Pimpri,  
Pune, for the year 1977-78.

(ii) Annual Report of the  
Hindustan Antibiotics Limited,  
Pimpri, Pune, for the year  
1977-78 alongwith the Audited  
Accounts and the comments of  
the Comptroller and Auditor  
General thereon. [Placed in Lib-  
rary. See No. LT-3177/78].

(2) (i) A copy of the Annual Re-  
port together with the Audited Ac-  
counts (Hindi and English versions)  
of the Oil and Natural Gas Com-  
mission for the year 1977-78 and of  
its subsidiary company Hydrocar-  
bons India Limited, New Delhi, for  
the year 1977-78 under sub-section  
(3) of section 23 read with sub-sec-  
tion (4) of section 22 of the Oil and  
Natural Gas Commission Act, 1959.

(ii) Review (Hindi and English  
versions) by the Government on  
the above Reports. [Placed in  
Library. See No. LT-3178/78].

**SHRI JYOTIRMOY BOSU** (Dia-  
mond Harbour): Sir, I gave one  
Privilege motion against Mr. C. M.  
Stephen on 13th of December. . (Inter-  
ruptions).

**MR. SPEAKER:** It is under my  
consideration. I have got it yesterday  
and it is under my consideration.

3653 LS—11

**SHRI JYOTIRMOY BOSU:** Mr.  
Speaker, Sir, I gave another privilege  
motion against Mr. Shakhder, former  
Secretary-General. . . .

14.08. hrs.

[SHRI N. K. SHEJWALKAR *in the Chair*]

**MR. CHAIRMAN:** No. Now the  
other item has already started

SEVENTY-FIFTH AND SEVENTY-SIXTH RE-  
PORTS OF LAW COMMISSION WITH  
STATEMENTS FOR NOT LAYING THE HINDI  
VERSIONS AND REPORT ON THE SIXTH  
GENERAL ELECTION TO HOUSE OF THE  
PEOPLE, 1977

**THE MINISTER OF EDUCATION,  
SOCIAL WELFARE AND CULTURE  
(DR. PRATAP CHANDRA CHUN-  
DER):** Sir, On behalf of Shri Shanti  
Bhushan, I beg to lay on the Table:—

(1) A copy of the Seventy-fifth  
Report of the Law Commission on  
Disciplinary Jurisdiction under the  
Advocates Act, 1961. [Placed in  
Library. See No. LT-3179/78].

(2) A copy of the Seventy-sixth  
Report of the Law Commission on  
Arbitration Act, 1940. [Placed in  
Library. See No. LT-3180/78].

(3) Two statements (Hindi and  
English versions) explaining rea-  
sons for not laying simultaneously  
the Hindi versions of the Reports  
mentioned at (1) and (2) above.  
[Placed in Library. See No. LT-  
3180/78].

(4) A copy of the Report (Hindi  
and English versions) on the Sixth  
General Election to the House of  
the People, 1977, Volume II (Statis-  
tical). [Placed in Library. See No.  
LT-3181/78].

ANNUAL REPORT AND REVIEW OF INDIAN  
INSTITUTE OF TECHNOLOGY, NEW DELHI  
FOR 1977-78 AND STATEMENT FOR DELAY  
AND NOT LAYING THE HINDI VERSIONS

**DR. PRATAP CHANDRA CHUN-  
DER:** I beg to lay on the Table: